

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :22-02-2022

Date : 22.02.2022										
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	7597/2022	22.02.2022	WP (C) - 30211/2020	M. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No -)
2	7598/2022	22.02.2022	WP (C) - 4768/2022	A.K. ROUT	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No -)
3	7599/2022	22.02.2022	WP (C) - 2920/2022	A.K. RATH	C.O.	COURT NO. 3	Order Dtd. 2022-02-14			(Seat No -)
4	7600/2022	22.02.2022	WP (C) - 2920/2022	T. BAG	C.O.	COURT NO. 3	Order Dtd. 2022-02-14			(Seat No -)
5	7601/2022	22.02.2022	WP (C) - 2160/2022	T. BAG	C.O.	COURT NO. 3	Order Dtd. 2022-02-14			(Seat No -)
6	7602/2022	22.02.2022	CONTC - 1307/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21		CONTEMPT	(Seat No - 1)
7	7603/2022	22.02.2022	WPC (OAC) - 3384/2012	P.P. RAO	C.O.	COURT NO. 3	Order Dtd. 2022-02-21			(Seat No -)

						OLD				- 1)
8	7604 /202 2	22.02. 2022	WP (C) - 17239 /2021	H.K. DASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-15			(S ea t No - 1)
9	7605 /202 2	22.02. 2022	WP (C) - 4869/ 2022	L.D.PA NDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 1)
1 0	7606 /202 2	22.02. 2022	WP (C) - 17239 /2021	M.NAYA K	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-15			(S ea t No - 1)
1 1	7607 /202 2	22.02. 2022	WP (C) - 4914/ 2022	S.D.JE NA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21	WRIT BRAN CH-6		(S ea t No - 26)
1 2	7608 /202 2	22.02. 2022	WP (C) - 24940 /2021	A.B. MALLIC K	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-15			(S ea t No - 26)
1 3	7609 /202 2	22.02. 2022	WPC (O AC) - 1050/ 2012	BIKRAM BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 26)
1 4	7610 /202 2	22.02. 2022	WP (C) - 4883/ 2022	DEBEND RA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 26)
1 5	7611 /202 2	22.02. 2022	WP (C) - 4359/ 2022	KRUSHN A CHANDR	C.O .	COUR T NO.	Order Dtd. 2022-02-21			(S ea t No - 26)

			2022	A RATH		3 OLD				No - 26)
1 6	7612 /202 2	22.02. 2022	WP (C) - 2430/ 2022	T. BAG	C.O .	COUR T NO. 3	Order Dtd. 2022-02-14			(S ea t No - 26)
1 7	7613 /202 2	22.02. 2022	WP (C) - 4358/ 2022	KRUSHN A CHANDR A RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 26)
1 8	7614 /202 2	22.02. 2022	WP (C) - 4360/ 2022	KRUSHN A CHANDR A RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 26)
1 9	7615 /202 2	22.02. 2022	WP (C) - 4855/ 2022	P.K. LENKA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21	WRIT BRAN CH-5		(S ea t No - 47)
2 0	7616 /202 2	22.02. 2022	WP (C) - 4862/ 2022	P.K. LENKA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21	WRIT BRAN CH-5		(S ea t No - 47)
2 1	7617 /202 2	22.02. 2022	WP (C) - 4576/ 2022	P.K. MALLIC K	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 47)
2 2	7618 /202 2	22.02. 2022	CONTC - 1369/ 2022	M.R.RO UTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 47)

23	7619/2022	22.02.2022	CONTC - 1405/2022	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 47)
24	7620/2022	22.02.2022	WP (C) - 4696/2022	A.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 47)
25	7621/2022	22.02.2022	CONTC - 1326/2022	B.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 47)
26	7622/2022	22.02.2022	WP (C) - 4971/2022	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 47)
27	7623/2022	22.02.2022	CONTC - 1332/2022	B.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 47)
28	7624/2022	22.02.2022	CONTC - 1329/2022	B.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 47)
29	7625/2022	22.02.2022	WP (C) - 4873/2022	L.D.PANANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 47)
30	7626/2022	22.02.2022	WP (C) - 1425/2022	SANJEEV UDGATA	C.O.	COURT NO. 3	Order Dtd. 2022-02-21		WRIT BRANCH-8	(Seat No

						OLD				- 41)
3 1	7627 /202 2	22.02. 2022	CONTC - 1331/ 2022	B. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 41)
3 2	7628 /202 2	22.02. 2022	WP (C) - 4690/ 2022	A.K.DA S	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 41)
3 3	7629 /202 2	22.02. 2022	CONTC - 1333/ 2022	B. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 41)
3 4	7630 /202 2	22.02. 2022	WP (C) - 2320/ 2022	P.K.BE HERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 41)
3 5	7631 /202 2	22.02. 2022	CONTC - 1327/ 2022	B. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 41)
3 6	7632 /202 2	22.02. 2022	CONTC - 1328/ 2022	B. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 41)
3 7	7633 /202 2	22.02. 2022	WP (C) - 2877/ 2022	KRUSHN A CHANDR A RATHA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 41)
3	7634	22.02.	WP (C)	M. R.	C.O	COUR	Order Dtd.			(S

8	/202 2	2022	- 1765/ 2022	ROUTRA Y	.	T NO. 3 OLD	2022-02-21			ea t No - 41)
3 9	7635 /202 2	22.02. 2022	WP (C) - 21213 /2017	LAXMAN BHOI	C.O .	COUR T NO. 8	Order Dtd. 2022-02-21		WRIT BRAN CH-7	(S ea t No - 5)
4 0	7636 /202 2	22.02. 2022	WPC (O AC) - 402/2 015	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 5)
4 1	7637 /202 2	22.02. 2022	WP (C) - 1653/ 2022	A. K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 5)
4 2	7638 /202 2	22.02. 2022	WPC (O AC) - 524/2 015	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 5)
4 3	7639 /202 2	22.02. 2022	WPC (O AC) - 3113/ 2012	R.K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 5)
4 4	7640 /202 2	22.02. 2022	WPC (O AC) - 3114/ 2012	R.K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 5)
4 5	7641 /202 2	22.02. 2022	WPC (O AC) - 3112/ 2012	R.K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 5)
4 6	7642 /202 2	22.02. 2022	WP (C) - 3450/ 2022	R. K. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No -

										5)
47	7643 /202 2	22.02. 2022	CONTC - 1337/ 2022	P.P. RAO, ADV	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 5)
48	7644 /202 2	22.02. 2022	ABLAP L- 2331/ 2020	R. SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 5)
49	7645 /202 2	22.02. 2022	ABLAP L- 2320/ 2020	A.K. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 5)
50	7646 /202 2	22.02. 2022	ABLAP L- 2317/ 2020	R.R.NA YAK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 5)
51	7647 /202 2	22.02. 2022	ABLAP L- 14813 /2021	S. DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 5)
52	7648 /202 2	22.02. 2022	ABLAP L- 2315/ 2020	P.K.MO HANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 5)
53	7649 /202 2	22.02. 2022	ABLAP L- 2332/ 2020	R. SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 5)
54	7650 /202 2	22.02. 2022	ABLAP L- 2300/ 2020	S.C. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 5)
55	7651 /202 2	22.02. 2022	ABLAP L- 2308/ 2020	BALARA M SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No

										-5)
56	7652/2022	22.02.2022	ABLAP L-2369/2020	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 5)
57	7653/2022	22.02.2022	ABLAP L-2295/2020	P.K.MI SHRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 5)
58	7654/2022	22.02.2022	ABLAP L-2288/2020	D.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 5)
59	7655/2022	22.02.2022	ABLAP L-2284/2020	S.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 5)
60	7656/2022	22.02.2022	ABLAP L-2281/2020	S.P. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 5)
61	7657/2022	22.02.2022	MACA-105/2021	SARAT SWAIN	GENERAL		Order Dtd. 2021-07-20			(Seat No - 5)
62	7658/2022	22.02.2022	ABLAP L-2363/2020	LAXMIDHAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 5)
63	7659/2022	22.02.2022	ABLAP L-2358/2020	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 5)
64	7660/2022	22.02.2022	ABLAP L-2353/	D. SAHOO	C.O.	COURT NO.	Order Dtd. 2022-02-22		CRIMINAL MISC	(Seat

			2021			1			-1	No-1)
65	7661/2022	22.02.2022	ABLAP L-2350/2020	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No-1)
66	7662/2022	22.02.2022	ABLAP L-2280/2020	S.P. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No-1)
67	7663/2022	22.02.2022	ABLAP L-2276/2020	ARJUNA CHARAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No-1)
68	7664/2022	22.02.2022	ABLAP L-2349/2020	B. K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No-1)
69	7665/2022	22.02.2022	ABLAP L-2268/2020	S.CHOU DHURY	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No-1)
70	7666/2022	22.02.2022	ABLAP L-2339/2020	P.N.NA YAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No-1)
71	7667/2022	22.02.2022	ABLAP L-2335/2020	AMLAN SHAKTI PAUL	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No-1)
72	7668/2022	22.02.2022	ABLAP L-2334/2020	JAGANNATH KAMILA	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No-1)
73	7669/2022	22.02.2022	WA-351/2	R.K. BARIK	C.O.	COURT	Order Dtd. 2022-02-14		M.J.C.	(Seat No-1)

	2		013			NO. 3				t No - 1)
7 4	7670 /202 2	22.02. 2022	WA- 351/2 013	B.K.LE NKA	C.O .	COUR T NO. 3	Order Dtd. 2022-02-14		M.J. C.	(S ea t No - 1)
7 5	7671 /202 2	22.02. 2022	BLAPL - 7297/ 2021	MADAN DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21			(S ea t No - 1)
7 6	7672 /202 2	22.02. 2022	BLAPL - 7428/ 2021	MADAN DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21			(S ea t No - 1)
7 7	7673 /202 2	22.02. 2022	WP (C) - 4375/ 2022	P.K.LE NKA	C.O .	COUR T NO. 3	Order Dtd. 2022-02-17		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 0)
7 8	7674 /202 2	22.02. 2022	ABLAP L- 2026/ 2020	B. MOHAPA TRA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 12 0)
7 9	7675 /202 2	22.02. 2022	WP (C) - 41840 /2021	S.K. SINGH	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21		WRIT BRAN CH-1	(S ea t No - 1)
8 0	7676 /202 2	22.02. 2022	ABLAP L- 2030/ 2020	M. R. DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 1)
8 1	7677 /202 2	22.02. 2022	ABLAP L- 2267/ 2020	S. K. MOHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No

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8 2	7678 /202 2	22.02. 2022	ABLAP L- 13362 /2019	L SAHOO	GEN ERA L		Order Dtd. 2022-01-06			(S ea t No - 1)
8 3	7679 /202 2	22.02. 2022	WP (C) - 49/20 22	P.K. DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21		WRIT BRAN CH-3	(S ea t No - 11)
8 4	7680 /202 2	22.02. 2022	ABLAP L- 2025/ 2020	G. JAYASI NGH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 11)
8 5	7681 /202 2	22.02. 2022	WP (C) - 35489 /2020	MOHAN BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-02-21			(S ea t No - 11)
8 6	7682 /202 2	22.02. 2022	ABLAP L- 13737 /2020	L SAHOO	GEN ERA L		Order Dtd. 2020-11-19			(S ea t No - 11)
8 7	7683 /202 2	22.02. 2022	WP (C) - 5968/ 2021	R.K. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 11)
8 8	7684 /202 2	22.02. 2022	WP (C) - 9382/ 2020	J.P.KA R	C.O .	COUR T NO. 19	Order Dtd. 2022-02-18			(S ea t No - 11)
8 9	7685 /202 2	22.02. 2022	WP (C) - 5970/ 2020	R.K. BARIK	C.O .	COUR T NO.	Order Dtd. 2022-02-21			(S ea t No - 11)

			2021			1				No - 11)
90	7686 /2022	22.02.2022	ABLAP L-2014/2020	G. JAYASINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Seat No - 11)
91	7687 /2022	22.02.2022	WP (C) - 9382/2020	M.NAYAK	C.O.	COURT NO. 19	Order Dtd. 2022-02-18			(Seat No - 11)
92	7688 /2022	22.02.2022	WP (C) - 5971/2021	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 11)
93	7689 /2022	22.02.2022	WP (C) - 13829/2019	R. K. SAHU	C.O.	COURT NO. 3	Order Dtd. 2022-02-18			(Seat No - 11)
94	7690 /2022	22.02.2022	ABLAP L-676/2022	A. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Seat No - 11)
95	7691 /2022	22.02.2022	WP (C) - 9382/2020	M.NAYAK	C.O.	COURT NO. 19	Order Dtd. 2022-02-18			(Seat No - 11)
96	7692 /2022	22.02.2022	BLAPL - 1012/2022	J.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-02-21			(Seat No - 11)

97	7693/2022	22.02.2022	ABLAP L-652/2022	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Seat No - 11)
98	7694/2022	22.02.2022	WP (C) - 5965/2021	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 11)
99	7695/2022	22.02.2022	ABLAP L-332/2022	P. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-21	CRMINAL MISC -2		(Seat No - 10)
100	7696/2022	22.02.2022	BLAPL - 11242/2021	DILLIP MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-18			(Seat No - 10)
101	7697/2022	22.02.2022	ARBA-36/2019	S. DASH	C.O.	COURT NO. 25	Order Dtd. 2022-02-21	M.J.C.		(Seat No - 1)
102	7698/2022	22.02.2022	WP (C) - 1329/2022	A.R.MI SHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-15			(Seat No - 1)
103	7699/2022	22.02.2022	ARBA-14/2019	B. DAS	C.O.	DR (J)	Order Dtd. 2022-02-21			(Seat No - 1)
104	7700/2022	22.02.2022	WP (C) - 4662/2022	D.K.SA HOO	C.O.	COURT NO. 3	Order Dtd. 2022-02-17			(Seat No - 1)

105	7701/2022	22.02.2022	BLAPL - 730/2022	R.K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2022-02-21			(Seat No - 1)
106	7702/2022	22.02.2022	WP (C) - 4662/2022	J.R.BE HERA	C.O.	COURT NO. 3	Order Dtd. 2022-02-17			(Seat No - 1)
107	7703/2022	22.02.2022	BLAPL - 934/2022	SUBRATA PANDA	C.O.	COURT NO. 11	Order Dtd. 2022-02-21			(Seat No - 1)
108	7704/2022	22.02.2022	BLAPL - 1196/2022	N.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-02-21			(Seat No - 1)
109	7705/2022	22.02.2022	BLAPL - 1205/2022	ACHYUT ANANDA PATTANAIK	C.O.	COURT NO. 11	Order Dtd. 2022-02-21			(Seat No - 1)
110	7706/2022	22.02.2022	BLAPL - 1219/2022	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-21			(Seat No - 1)
111	7707/2022	22.02.2022	RSA-232/2004	T K NANDA	GENERAL		Order Dtd. 2007-03-23Appealmemo ,		SECOND APPEAL	(Seat No - 4)
112	7708/2022	22.02.2022	CONTC - 1634/2015	B.K.PANANDA	C.O.	COURT NO. 8	Order Dtd. 2022-02-21		CONTEMPT	(Seat No - 1)
113	7709/2022	22.02.2022	BLAPL - 1177/2022	R. SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-02-17			(Seat No - 1)

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1 1 4	7710 /202 2	22.02. 2022	BLAPL - 1184/ 2022	D. SETHI	C.O .	COUR T NO. 11	Order Dtd. 2022-02-18			(S ea t No - 1)
1 1 5	7711 /202 2	22.02. 2022	BLAPL - 1194/ 2022	J.P. KAR	C.O .	COUR T NO. 11	Order Dtd. 2022-02-21			(S ea t No - 1)
1 1 6	7712 /202 2	22.02. 2022	BLAPL - 7676/ 2021	B.B. MALLIK	C.O .	COUR T NO. 11	Order Dtd. 2022-02-21			(S ea t No - 1)
1 1 7	7713 /202 2	22.02. 2022	CRLMP - 26/20 22	LOKANA TH SAHOO	GEN ERA L		Order Dtd. 2022-02-16		WRIT BRAN CH-3	(S ea t No - 33)
1 1 8	7714 /202 2	22.02. 2022	BLAPL - 938/2 022	B.P. TANGA	C.O .	COUR T NO. 11	Order Dtd. 2022-02-21			(S ea t No - 33)
1 1 9	7715 /202 2	22.02. 2022	BLAPL - 1215/ 2022	ANUP KUMAR MOHAPA TRA	C.O .	COUR T NO. 11	Order Dtd. 2022-02-21			(S ea t No - 33)
1 2 0	7716 /202 2	22.02. 2022	BLAPL - 7212/ 2021	L.ACHA RI	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21		CRIM INAL MISC -1	(S ea t No - 2)
1 2 1	7717 /202 2	22.02. 2022	BLAPL - 11402 /2021	T.R. DAS	C.O .	COUR T NO. 23	Order Dtd. 2022-02-21			(S ea t No - 2)
1	7718	22.02.	CRLRE	G.SUND	C.O	COUR	Order Dtd.		CRIM	(S

2 2	/202 2	2022	V- 111/2 021	ARA	.	T NO. 9 OLD	2022-02-21		INAL REVI SION	ea t No - 1)
1 2 3	7719 /202 2	22.02. 2022	BLAPL - 11285 /2021	A.KAIL ASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21			(S ea t No - 1)
1 2 4	7720 /202 2	22.02. 2022	CRLRE V- 345/2 021	H.K.MA LLICK	C.O .	COUR T NO. 11	Order Dtd. 2022-02-21		CRIM INAL REVI SION	(S ea t No - 1)
1 2 5	7721 /202 2	22.02. 2022	BLAPL - 11642 /2021	B. BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2022-02-21			(S ea t No - 1)
1 2 6	7722 /202 2	22.02. 2022	BLAPL - 11643 /2021	B.BEHE RA	C.O .	COUR T NO. 23	Order Dtd. 2022-02-21			(S ea t No - 1)
1 2 7	7723 /202 2	22.02. 2022	CRLRE V- 53/20 22	M.K.PA TI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21			(S ea t No - 1)
1 2 8	7724 /202 2	22.02. 2022	BLAPL - 7630/ 2021	A.P. SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21			(S ea t No - 1)
1 2 9	7725 /202 2	22.02. 2022	ABLAP L- 57/20 22	DEBEND RA BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21			(S ea t No - 1)
1 3 0	7726 /202 2	22.02. 2022	BLAPL - 7629/ 2021	UNMESH CHANDR A JENA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21			(S ea t No - 1)

131	7727/2022	22.02.2022	ABLAP L-15098/2021	A. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Seat No - 1)
132	7728/2022	22.02.2022	ABLAP L-1186/2020	SAILEN DRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 1)
133	7729/2022	22.02.2022	BLAPL - 7537/2021	B.B. MALLIK	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Seat No - 1)
134	7730/2022	22.02.2022	RSA-336/2009	J. R. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21			(Seat No - 1)
135	7731/2022	22.02.2022	BLAPL - 6328/2021	P.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Seat No - 1)
136	7732/2022	22.02.2022	WPC (OAC) - 2395/2012	SK.KALIM	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-21	OA Branch		(Seat No - 1)
137	7733/2022	22.02.2022	CRLRE V-528/2019	A. KALASH	C.O.	DR (J)	Order Dtd. 2022-02-21	CRIMINAL REVISION		(Seat No - 1)
138	7734/2022	22.02.2022	BLAPL - 7020/2021	M.K. PANI	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Seat No - 1)
139	7735/2022	22.02.2022	WP (C) - 4165/2022	RABI SAMAL	C.O.	COURT NO. 24	Order Dtd. 2022-02-18	WRIT BRANCH-1		(Seat No - 1)

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1 4 0	7736 /202 2	22.02. 2022	BLAPL - 6471/ 2021	S.CHOU DHURY	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21			(S ea t No - 30)
1 4 1	7737 /202 2	22.02. 2022	CRLMP - 2383/ 2021	L.D. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21	WRIT BRAN CH-2		(S ea t No - 34)
1 4 2	7738 /202 2	22.02. 2022	WP (C) - 37015 /2020	BHAGAB AN BEHERA	C.O .	COUR T NO. 24	Order Dtd. 2022-02-21			(S ea t No - 34)
1 4 3	7739 /202 2	22.02. 2022	WP (C) - 39193 /2021	PRAKAS H KUMAR JENA	C.O .	COUR T NO. 24	Order Dtd. 2022-02-21			(S ea t No - 34)
1 4 4	7740 /202 2	22.02. 2022	BLAPL - 6819/ 2021	P.K.BE HERA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21			(S ea t No - 34)
1 4 5	7741 /202 2	22.02. 2022	WP (C) - 40095 /2021	P. C. MOHANT Y	C.O .	COUR T NO. 24	Order Dtd. 2022-02-21			(S ea t No - 34)
1 4 6	7742 /202 2	22.02. 2022	WP (C) - 2519/ 2022	P. C. MOHANT Y	C.O .	COUR T NO. 24	Order Dtd. 2022-02-21			(S ea t No - 34)
1	7743	22.02.	WP (C)	G.S.MO	C.O	COUR	Order Dtd.			(S

47	/2022	2022	- 2742/ 2022	HANTY	.	T NO. 1	2022-02-21			ea t No - 34)
148	7744 /2022	22.02. 2022	WP (C) - 2350/ 2022	P. C. MOHANT Y	C.O .	COUR T NO. 24	Order Dtd. 2022-02-21			(S ea t No - 34)
149	7745 /2022	22.02. 2022	ITA- 120/2 013	T.K. NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022-02-18			(S ea t No - 34)
150	7746 /2022	22.02. 2022	WP (C) - 2307/ 2022	MADAN DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-02-17	WRIT BRAN CH-4		(S ea t No - 38)
151	7747 /2022	22.02. 2022	WP (C) - 23687 /2021	R.K.BA RIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-21			(S ea t No - 38)
152	7748 /2022	22.02. 2022	RPFAM - 30/20 21	D. K. PANDA	C.O .	COUR T NO. 17	Order Dtd. 2022-02-21	FIRS T APPE AL		(S ea t No - 1)
153	7749 /2022	22.02. 2022	ITA- 87/20 13	T.K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-17	CIVI L REVI SION		(S ea t No - 1)
154	7750 /2022	22.02. 2022	WP (C) - 14492 /2021	MADAN DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18	WRIT BRAN CH-8		(S ea t No - 43

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155	7751/2022	22.02.2022	ITA-89/2013	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-17		CIVIL REVISION	(Seat No - 1)
156	7752/2022	22.02.2022	ITA-78/2013	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-18			(Seat No - 1)
157	7753/2022	22.02.2022	ITA-28/2013	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-18			(Seat No - 1)
158	7754/2022	22.02.2022	WP (C) - 28088/2021	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 1)
159	7755/2022	22.02.2022	ITA-28/2013	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-18			(Seat No - 1)
160	7756/2022	22.02.2022	ITA-11/2013	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-18			(Seat No - 1)
161	7757/2022	22.02.2022	ITA-86/2013	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-18			(Seat No - 1)
162	7758/2022	22.02.2022	WP (C) - 38303/2021	J.P. KAR	C.O.	COURT NO. 17	Order Dtd. 2022-02-21			(Seat No - 1)

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1 6 3	7759 /202 2	22.02. 2022	ITA- 79/20 13	T.K. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 1)
1 6 4	7760 /202 2	22.02. 2022	WP (C) - 9799/ 2020	P.K.MI SHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 1)
1 6 5	7761 /202 2	22.02. 2022	CRLMC - 2542/ 2011	S. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 1)
1 6 6	7762 /202 2	22.02. 2022	WP (C) - 25229 /2017	D.D. MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-02-15			(S ea t No - 1)
1 6 7	7763 /202 2	22.02. 2022	WP (C) - 16269 /2007	J. SAHOO	C.O .	COUR T NO. 16	Order Dtd. 2022-02-17			(S ea t No - 1)
1 6 8	7764 /202 2	22.02. 2022	WP (C) - 16269 /2007	T. BAG	C.O .	COUR T NO. 16	Order Dtd. 2022-02-17			(S ea t No - 1)
1 6 9	7765 /202 2	22.02. 2022	WP (C) - 16329 /2007	J. SAHOO	C.O .	COUR T NO. 16	Order Dtd. 2022-02-17			(S ea t No - 1)
1 7 0	7766 /202 2	22.02. 2022	WP (C) - 23745 /2021	M.K.PA NI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-21			(S ea t No - 1)
1 7	7767 /202	22.02. 2022	WP (C) -	T. BAG	C.O .	COUR T	Order Dtd. 2022-02-17			(S ea

1	2		16329 /2007			NO. 16				t No - 1)
1 7 2	7768 /202 2	22.02. 2022	WP (C) - 7527/ 2014	P.K.MA LLICK	C.O .	DR (J)	Order Dtd. 2022-02-21			(S ea t No - 1)
1 7 3	7769 /202 2	22.02. 2022	WP (C) - 16316 /2007	J.SAHO O	C.O .	COUR T NO. 16	Order Dtd. 2022-02-17			(S ea t No - 1)
1 7 4	7770 /202 2	22.02. 2022	CRLMP - 290/2 022	J.J.SA HOO	C.O .	COUR T NO. 17	Order Dtd. 2022-02-21			(S ea t No - 1)
1 7 5	7771 /202 2	22.02. 2022	WP (C) - 13053 /2004	D. NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2022-02-22	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 12 1)
1 7 6	7772 /202 2	22.02. 2022	CRLMP - 218/2 022	S.BARI K	C.O .	COUR T NO. 17	Order Dtd. 2022-02-21			(S ea t No - 12 1)
1 7 7	7773 /202 2	22.02. 2022	WP (C) - 13058 /2004	D. NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2022-02-18	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 12 1)
1 7 8	7774 /202 2	22.02. 2022	CRLMP - 222/2 022	N.K.RO UT	C.O .	COUR T NO. 17	Order Dtd. 2022-02-21			(S ea t No - 12 1)
1	7775	22.02.	WP (C)	D.D.	C.O	CHIE	Order Dtd.	WRIT	(S	

79	/2022	2022	- 4492/ 2022	MOHANT Y	.	F JUST ICE' S COUR T	2022-02-18		BRAN CH (DIV ISIO N BENC H)	ea t No - 12 1)
180	7776 /2022	22.02. 2022	WP (C) - 9886/ 2003	P.C. MOHANT Y	C.O	COUR T NO. 3	Order Dtd. 2022-02-17			(S ea t No - 12 1)
181	7777 /2022	22.02. 2022	CRLMP - 159/2 022	BALARA M SINGH	C.O	COUR T NO. 17	Order Dtd. 2022-02-21			(S ea t No - 12 1)
182	7778 /2022	22.02. 2022	CRLMP - 233/2 022	M.NAYA K	C.O	COUR T NO. 17	Order Dtd. 2022-02-21			(S ea t No - 12 1)
183	7779 /2022	22.02. 2022	CRLMP - 217/2 022	BYOMAK ESH TRIPAT HY	C.O	COUR T NO. 17	Order Dtd. 2022-02-21			(S ea t No - 12 1)
184	7780 /2022	22.02. 2022	CRLMP - 175/2 022	S.K. SINGH	C.O	COUR T NO. 17	Order Dtd. 2022-02-21			(S ea t No - 12 1)
185	7781 /2022	22.02. 2022	CRLMP - 238/2 022	R.K.BE HERA	C.O	COUR T NO. 17	Order Dtd. 2022-02-21			(S ea t No - 12 1)
186	7782 /2022	22.02. 2022	CRMC- 642/1 999	B. R. SETH	GEN ERA L		Order Dtd. 2001-08-31		CRIM INAL MISC -1	(S ea t No

										- 2)
1 8 7	7783 /202 2	22.02. 2022	CRMC- 642/1 999	B. R. SETH	GEN ERA L		Order Dtd. 2001-08-31		CRIM INAL MISC -1	(S ea t No - 2)
1 8 8	7784 /202 2	22.02. 2022	CRLMP - 234/2 022	SATRUG HNA DASH	C.O T .	COUR NO. 17	Order Dtd. 2022-02-21		WRIT BRAN CH-5	(S ea t No - 22)
1 8 9	7785 /202 2	22.02. 2022	CMP- 5/202 2	P K MISHRA	C.O T .	COUR NO. 25	Order Dtd. 2022-02-18			(S ea t No - 22)
1 9 0	7786 /202 2	22.02. 2022	CRLMP - 220/2 022	MOHEND RA DALAI	C.O T .	COUR NO. 17	Order Dtd. 2022-02-23		WRIT BRAN CH-5	(S ea t No - 22)
1 9 1	7787 /202 2	22.02. 2022	WP (C) - 725/2 022	TAPAN SWAIN	C.O T .	COUR NO. 3	Order Dtd. 2022-02-17			(S ea t No - 22)
1 9 2	7788 /202 2	22.02. 2022	WP (C) - 725/2 022	S. K. SINGH	C.O T .	COUR NO. 3	Order Dtd. 2022-02-17			(S ea t No - 22)
1 9 3	7789 /202 2	22.02. 2022	WP (C) - 723/2 022	TAPAN KUMAR NAYAK	C.O T .	COUR NO. 3	Order Dtd. 2022-02-17		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 3)
1 9	7790 /202	22.02. 2022	WP (C) -	N.R. BEHERA	C.O T .	COUR	Order Dtd. 2022-02-18		WRIT BRAN	(S ea

4	2		4895/ 2022			NO. 3			CH (DIV ISIO N BENC H)	t No - 10 4)
1 9 5	7791 /202 2	22.02. 2022	WP (C) - 3473/ 2020	ARUNDH ATI SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-18			(S ea t No - 10 4)
1 9 6	7792 /202 2	22.02. 2022	WP (C) - 1707/ 2016	DILLIP SAMAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-18			(S ea t No - 10 4)
1 9 7	7793 /202 2	22.02. 2022	RVWPE T- 16/20 22	A. K. ROUL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-18			(S ea t No - 10 4)
1 9 8	7794 /202 2	22.02. 2022	ITA- 81/20 12	TAPAN KUMAR NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-17			(S ea t No - 10 4)
1 9 9	7795 /202 2	22.02. 2022	ITA- 94/20 12	TAPAN KUMAR NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-17			(S ea t No - 10 4)
2 0 0	7796 /202 2	22.02. 2022	ITA- 86/20 11	TAPAN KUMAR NAYAK	C.O .	COUR T NO. 16	Order Dtd. 2022-02-17			(S ea t No - 10 4)
2 0 1	7797 /202 2	22.02. 2022	CRLMC - 18/20 22	P. K. DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 10 4)

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202	7798/2022	22.02.2022	CRLMP - 210/2022	NITYAN ANDA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2022-02-17			(Seat No - 104)
203	7799/2022	22.02.2022	ABLAP L-13252/2020	P R BEHERA ADV	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(Seat No - 104)
204	7800/2022	22.02.2022	WPC (O AC) - 2094/2012	M/S SANGEE V UDGATA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 104)
205	7801/2022	22.02.2022	WPC (O AC) - 18/2012	M/S S.N SHARMA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 104)
206	7802/2022	22.02.2022	WP (C) - 4400/2022	GANESWAR JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 104)
207	7803/2022	22.02.2022	WP (C) - 1826/2021	NIRANJAN MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-02-21			(Seat No - 104)
208	7804/2022	22.02.2022	WP (C) - 1664/2022	NIRANJAN MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 104)
20	7805/2022	22.02.2022	CRLMC -	P.K.BEHERA	C.O.	COURT	Order Dtd. 2022-02-17		CRIMINAL	(S ea

9	2		13/20 22			NO. 3 OLD			MISC -1	t No - 8)
2 1 0	7806 /202 2	22.02. 2022	WP (C) - 5018/ 2022	A.K. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 8)
2 1 1	7807 /202 2	22.02. 2022	WPC (O AC) - 15/20 12	ARUN KUMAR JATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 8)
2 1 2	7808 /202 2	22.02. 2022	ABLAP L- 12581 /2020	DEBASI SH SAMAL	C.O .	COUR T NO. 25	Order Dtd. 2022-02-18			(S ea t No - 8)
2 1 3	7809 /202 2	22.02. 2022	WPC (O AC) - 4400/ 2012	PRASAN JIT BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 8)
2 1 4	7810 /202 2	22.02. 2022	ABLAP L- 12582 /2020	DEBASI SH SAMAL	C.O .	COUR T NO. 25	Order Dtd. 2022-02-18			(S ea t No - 8)
2 1 5	7811 /202 2	22.02. 2022	WP (C) - 4739/ 2022	BIKRAM BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 3)
2 1 6	7812 /202 2	22.02. 2022	WP (C) - 13763 /2020	P. K. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21			(S ea t No - 10 3)
2 1 7	7813 /202 2	22.02. 2022	ABLAP L- 13088 /2020	R.B. MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-18			(S ea t No

										- 10 3)
2 1 8	7814 /202 2	22.02. 2022	WP (C) - 13115 /2017	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21			(S ea t No - 10 3)
2 1 9	7815 /202 2	22.02. 2022	ABLAP L- 12729 /2020	A.K.SA HOO	C.O .	COUR T NO. 25	Order Dtd. 2022-02-18			(S ea t No - 10 3)
2 2 0	7816 /202 2	22.02. 2022	WP (C) - 13115 /2017	M. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21			(S ea t No - 10 3)
2 2 1	7817 /202 2	22.02. 2022	WP (C) - 24088 /2021	P. C. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21			(S ea t No - 10 3)
2 2 2	7818 /202 2	22.02. 2022	WP (C) - 13116 /2017	J.SAHO O	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21			(S ea t No - 10 3)
2 2 3	7819 /202 2	22.02. 2022	WP (C) - 13116 /2017	M. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21			(S ea t No - 10 3)
2 2 4	7820 /202 2	22.02. 2022	WP (C) - 26877 /2021	P. K. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21			(S ea t No - 10 3)
2	7821	22.02.	WP (C)	B. B.	C.O	COUR	Order Dtd.		WRIT	(S

25	/2022	2022	- 4282/ 2022	MALLIK K	.	T NO. 3 OLD	2022-02-21		BRANCH (DIVISION BENCH)	eat t No - 11 9)
226	7822 /2022	22.02. 2022	WP (C) - 4282/ 2022	M. D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21		WRIT BRANCH (DIVISION BENCH)	(S eat t No - 11 9)
227	7823 /2022	22.02. 2022	WP (C) - 9273/ 2014	H. JENA	C.O.	COURT NO. 26	Order Dtd. 2022-02-21			(S eat t No - 11 9)
228	7824 /2022	22.02. 2022	WP (C) - 35495 /2020	A.PATT NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(S eat t No - 11 9)
229	7825 /2022	22.02. 2022	WP (C) - 35492 /2020	A.PATT NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(S eat t No - 11 9)
230	7826 /2022	22.02. 2022	WP (C) - 35497 /2020	A.PATT NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(S eat t No - 11 9)
231	7827 /2022	22.02. 2022	CRLMC - 45/20 22	SUNIL KUMAR PATNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17		CRIMINAL MISC -1	(S eat t No - 8)
232	7828 /2022	22.02. 2022	CRLMC - 35/20 22	BISWAR ANJAN DALAI	C.O.	COURT NO. 3	Order Dtd. 2022-02-17			(S eat t No

						OLD			- 8)
2 3 3	7829 /202 2	22.02. 2022	CRLMC - 32/20 22	H. K. PATRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-17		(S ea t No - 8)
2 3 4	7830 /202 2	22.02. 2022	CRLMC - 31/20 22	P. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-17		(S ea t No - 8)
2 3 5	7831 /202 2	22.02. 2022	CRLMC - 28/20 22	S. CHOUDH URY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-17		(S ea t No - 8)
2 3 6	7832 /202 2	22.02. 2022	CRLMC - 25/20 22	A. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-17		(S ea t No - 8)
2 3 7	7833 /202 2	22.02. 2022	CRLMC - 22/20 22	SANJIB RAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-17		(S ea t No - 8)
2 3 8	7834 /202 2	22.02. 2022	CRLMC - 22/20 22	SANJIB RAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-17		(S ea t No - 8)
2 3 9	7835 /202 2	22.02. 2022	CRLMC - 20/20 22	A. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-17		(S ea t No - 8)
2 4 0	7836 /202 2	22.02. 2022	ABLAP L- 12771 /2020	R.B. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18		(S ea t No - 8)
2 4 1	7837 /202 2	22.02. 2022	ABLAP L- 11797	P.S. DAS	C.O .	COUR T NO.	Order Dtd. 2022-02-18		(S ea t

			/2020			25				No - 8)
242	7838 /2022	22.02.2022	ABLAP L-10988 /2020	BISWAJ IT MOHAPATRA	C.O .	COURT NO. 17	Order Dtd. 2022-02-16			(Seat No - 8)
243	7839 /2022	22.02.2022	ABLAP L-12452 /2020	BHARAT BEHERA	C.O .	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 8)
244	7840 /2022	22.02.2022	ABLAP L-12024 /2020	BALARAM SINGH	C.O .	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 8)
245	7841 /2022	22.02.2022	WP (C) - 3553/2022	L.MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2022-02-21			(Seat No - 8)
246	7842 /2022	22.02.2022	WP (C) - 3533/2022	L.MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2022-02-21			(Seat No - 8)
247	7843 /2022	22.02.2022	WP (C) - 3546/2022	L.MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2022-02-21			(Seat No - 8)
248	7844 /2022	22.02.2022	WP (C) - 3537/2022	L.MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2022-02-21			(Seat No - 8)
249	7845 /2022	22.02.2022	WP (C) - 3536/2022	L.MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2022-02-21			(Seat No - 8)
250	7846 /2022	22.02.2022	WP (C) -	R.MOHANTY	C.O .	COURT	Order Dtd. 2022-02-21			(Seat No - 8)

0	2		2159/ 2022			NO. 22				t No - 8)
2 5 1	7847 /202 2	22.02. 2022	WP (C) - 2132/ 2022	R.MOHA NTY	C.O .	COUR T NO. 22				(S ea t No - 8)
2 5 2	7848 /202 2	22.02. 2022	ABLAP L- 11692 /2020	SAMIR BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022-02-18			(S ea t No - 8)
2 5 3	7849 /202 2	22.02. 2022	ABLAP L- 10896 /2020	R.K.BA RIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 8)
2 5 4	7850 /202 2	22.02. 2022	ABLAP L- 10739 /2020	T.R.DA S	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 8)
2 5 5	7851 /202 2	22.02. 2022	ABLAP L- 12562 /2020	S.K.RO UT	C.O .	COUR T NO. 25	Order Dtd. 2022-02-17			(S ea t No - 8)
2 5 6	7852 /202 2	22.02. 2022	CMP- 584/2 018	M.NAYA K	C.O .	DR (J)	Order Dtd. 2022-02-21	WRIT BRAN CH-2		(S ea t No - 45)
2 5 7	7853 /202 2	22.02. 2022	CMP- 133/2 022	A.MOHA NTY	C.O .	COUR T NO. 22	Order Dtd. 2022-02-21			(S ea t No - 45)
2 5 8	7854 /202 2	22.02. 2022	WP (C) - 1604/ 2022	A.B. MALLIC K	C.O .	COUR T NO. 22	Order Dtd. 2022-02-21			(S ea t No - 8)

										45)
259	7855/2022	22.02.2022	BLAPL - 11242/2021	A.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-18			(Seat No - 45)
260	7856/2022	22.02.2022	WP (C) - 4667/2022	GAGAN ROU	C.O.	COURT NO. 22	Order Dtd. 2022-02-21			(Seat No - 45)
261	7857/2022	22.02.2022	WP (C) - 5001/2022	P. R. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-21			(Seat No - 45)
262	7858/2022	22.02.2022	WP (C) - 1612/2022	P. K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-21	WRIT BRANCH-4		(Seat No - 27)
263	7859/2022	22.02.2022	WPC (O AC) - 1604/2007	M. R. ROUSTRAY	C.O.	COURT NO. 22	Order Dtd. 2022-02-21			(Seat No - 27)
264	7860/2022	22.02.2022	OJC- 14457/1996	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-02-16			(Seat No - 27)
265	7861/2022	22.02.2022	CMP- 439/2021	P. R. SWAIN	C.O.	COURT NO. 24	Order Dtd. 2022-02-21			(Seat No - 27)
266	7862/2022	22.02.2022	CMP- 439/2	J. PRADHA	C.O.	COURT	Order Dtd. 2022-02-21			(Seat

6	2		021	N		NO. 24				t No - 27)
2 6 7	7863 /202 2	22.02. 2022	CRLMC - 2840/ 2021	A. K. MISHRA	C.O .	COUR T NO. 6	Order Dtd. 2022-02-21			(S ea t No - 27)
2 6 8	7864 /202 2	22.02. 2022	CRLMC - 2010/ 2021	B. K. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-02-21	CRIM INAL MISC -3		(S ea t No - 4)
2 6 9	7865 /202 2	22.02. 2022	WPC (O AC) - 136/2 017	BALARA M SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21			(S ea t No - 4)
2 7 0	7866 /202 2	22.02. 2022	BLAPL - 3137/ 2020	R. K. BARIK	C.O .	COUR T NO. 6	Order Dtd. 2022-02-16			(S ea t No - 4)
2 7 1	7867 /202 2	22.02. 2022	CRLA- 424/2 021	SAMIR BARIK	C.O .	COUR T NO. 6	Order Dtd. 2022-02-21			(S ea t No - 4)
2 7 2	7868 /202 2	22.02. 2022	BLAPL - 7134/ 2021	M. BARAL	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21			(S ea t No - 4)
2 7 3	7869 /202 2	22.02. 2022	BLAPL - 6470/ 2021	S. CHOUDH URY	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21			(S ea t No - 4)
2 7 4	7870 /202 2	22.02. 2022	BLAPL - 7626/ 2021	SUVEND U BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21			(S ea t No - 4)

										4)
275	7871/2022	22.02.2022	BLAPL - 7216/2021	SURYAKANTA DAS MOHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2022-02-21		CRIMINAL MISC -1	(Seat No - 2)
276	7872/2022	22.02.2022	BLAPL - 7634/2021	JYOTI PRAKASH KAR	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Seat No - 2)
277	7873/2022	22.02.2022	BLAPL - 7647/2021	A. KALASH	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Seat No - 2)
278	7874/2022	22.02.2022	BLAPL - 7672/2021	D.K. MALLIK	C.O.	COURT NO. 11	Order Dtd. 2022-02-21			(Seat No - 2)
279	7875/2022	22.02.2022	BLAPL - 7137/2021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-21			(Seat No - 2)
280	7876/2022	22.02.2022	ABLAPL - 987/2022	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-04			(Seat No - 2)
281	7877/2022	22.02.2022	WP (C) - 41788/2021	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-21			(Seat No - 2)
282	7878/2022	22.02.2022	FAO-815/2018	R. K. MOHAPATRA	C.O.	DR (J)	Order Dtd. 2022-02-18			(Seat No - 2)
283	7879/2022	22.02.2022	FAO-815/2018	P. K. PARIDA	C.O.	DR (J)	Order Dtd. 2022-02-18			(Seat No - 2)

										- 2)
2 8 4	7880 /202 2	22.02. 2022	BLAPL - 10060 /2021	GANESH SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-02-21			(S ea t No - 2)
2 8 5	7881 /202 2	22.02. 2022	BLAPL - 1220/ 2022	C. R. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-02-21			(S ea t No - 2)
2 8 6	7882 /202 2	22.02. 2022	BLAPL - 836/2 022	M. R. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-02-21			(S ea t No - 2)
2 8 7	7883 /202 2	22.02. 2022	BLAPL - 273/2 022	R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-02-21			(S ea t No - 2)
2 8 8	7884 /202 2	22.02. 2022	BLAPL - 559/2 022	SAMIR BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022-02-21			(S ea t No - 2)
2 8 9	7885 /202 2	22.02. 2022	BLAPL - 391/2 022	H. K. BHOL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21	CRIM INAL MISC -3		(S ea t No - 14)
2 9 0	7886 /202 2	22.02. 2022	BLAPL - 1244/ 2022	SAMIR BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022-02-22			(S ea t No - 14)
2 9 1	7887 /202 2	22.02. 2022	BLAPL - 10889 /2021	NITYAN ANDA MOHAPA TRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21			(S ea t No - 14)

292	7888/2022	22.02.2022	ABLAP L-2037/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No - 14)
293	7889/2022	22.02.2022	WP (C) - 1853/2022	A.B. MALLIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 14)
294	7890/2022	22.02.2022	WPC (O AC) - 253/2014	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 14)
295	7891/2022	22.02.2022	WPC (O AC) - 4223/2012	J. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 14)
296	7892/2022	22.02.2022	ABLAP L-10876/2020	B. N. SAHU	GENERAL		Order Dtd. 2022-02-15			(Seat No - 14)
297	7893/2022	22.02.2022	WPC (O A) - 1392/2017	B.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 14)
298	7894/2022	22.02.2022	WPC (O AC) - 1798/2007	S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-21			(Seat No - 14)
299	7895/2022	22.02.2022	WP (C) - 4628/2022	T. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2022-02-21	WRIT BRANCH (DIV)		(Seat No)

									ISIO N BENC H)	- 10 1)
3 0 0	7896 /202 2	22.02. 2022	WP (C) - 4412/ 2022	M.D. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 10 1)
3 0 1	7897 /202 2	22.02. 2022	WP (C) - 34128 /2021	R.K. MALLIK	C.O .	COUR T NO. 17	Order Dtd. 2022-02-21			(S ea t No - 10 1)
3 0 2	7898 /202 2	22.02. 2022	CRLMP - 228/2 022	ASISH KUMAR RAY	C.O .	COUR T NO. 17	Order Dtd. 2022-02-21			(S ea t No - 10 1)
3 0 3	7899 /202 2	22.02. 2022	WPC (O AC) - 965/2 002	S. BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2022-02-21			(S ea t No - 10 1)
3 0 4	7900 /202 2	22.02. 2022	WP (C) - 26789 /2017	L. MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-02-21			(S ea t No - 10 1)
3 0 5	7901 /202 2	22.02. 2022	WP (C) - 9161/ 2021	J. PRADHA N	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21			(S ea t No - 10 1)
3 0 6	7902 /202 2	22.02. 2022	WP (C) - 9162/ 2021	J. PRADHA N	C.O .	COUR T NO. 24	Order Dtd. 2022-02-21			(S ea t No - 10 1)

307	7903/2022	22.02.2022	WP (C) - 36183/2020	J. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 101)
308	7904/2022	22.02.2022	ABLAP L- 2359/2020	S.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 101)
309	7905/2022	22.02.2022	CMP- 819/2021	P.K. PATRI	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Seat No - 101)
310	7906/2022	22.02.2022	CMP- 819/2021	B. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Seat No - 101)
311	7907/2022	22.02.2022	RSA- 200/2017	P N NAYAK	GENERAL		Entire Order	SECOND APPEAL		(Seat No - 5)
312	7908/2022	22.02.2022	CONTC - 1338/2022	C.R. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Seat No - 5)
313	7909/2022	22.02.2022	CRLMC - 340/2017	C RANA	GENERAL		Order Dtd. 2022-01-19			(Seat No - 5)
314	7910/2022	22.02.2022	ABLAP L- 2509/2021	C RANA	GENERAL		Order Dtd. 2022-02-15			(Seat No - 5)
3	7911	22.02.	ABLAP	C RANA	GEN		Order Dtd.			(S

15	/2022	2022	L-2497/2021		ERALL		2022-02-15			eat No - 5)
316	7912/2022	22.02.2022	OJC-346/1996	N C SINHA	GENERAL		Order Dtd. 2015-02-23		WRIT BRANCH-5	(Seat No - 23)
317	7913/2022	22.02.2022	CRLMC - 481/2022	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-22			(Seat No - 23)
318	7914/2022	22.02.2022	WP (C) - 4045/2022	B. N. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08			(Seat No - 23)
319	7915/2022	22.02.2022	CONTC - 3165/2021	LAXMIM ANI TUDU	GENERAL		Order Dtd. 2021-06-23			(Seat No - 23)
320	7916/2022	22.02.2022	FAO-294/2021	TRILOCHAN BAG	C.O.	COURT NO. 15	Order Dtd. 2022-02-16			(Seat No - 23)
321	7917/2022	22.02.2022	MACA-762/2018	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2022-02-10			(Seat No - 23)
322	7918/2022	22.02.2022	MACA-1349/2016	A.K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-02-21			(Seat No - 23)

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3 2 3	7919 /202 2	22.02. 2022	MACA- 966/2 017	A.K. BARIK	C.O .	COUR T NO. 23	Order Dtd. 2022-02-21			(S ea t No - 23)
3 2 4	7920 /202 2	22.02. 2022	MACA- 303/2 018	K. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 23)
3 2 5	7921 /202 2	22.02. 2022	MACA- 303/2 018	A. K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 23)
3 2 6	7922 /202 2	22.02. 2022	CRLMC - 49/20 22	GANESH SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 23)
3 2 7	7923 /202 2	22.02. 2022	WP (C) - 5737/ 2021	P K MISHRA	GEN ERA L		Order Dtd. 2021-06-28			(S ea t No - 23)
3 2 8	7924 /202 2	22.02. 2022	CRLMC - 58/20 22	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-21			(S ea t No - 23)
3 2 9	7925 /202 2	22.02. 2022	CRLMC - 63/20 22	LAXMID HAR MOHANT Y	C.O .	COUR T NO. 11	Order Dtd. 2022-02-21			(S ea t No - 23)
3 3 0	7926 /202 2	22.02. 2022	WP (C) - 39903	P K MISHRA	GEN ERA L		Order Dtd. 2022-02-08			(S ea t)

			/2021							No-23)
331	7927/2022	22.02.2022	CRLMC - 67/2022	JAYADEBA BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-02-21			(Seat No-23)
332	7928/2022	22.02.2022	ABLAP L- 12879/2020	H.N.MO HAPATRA	C.O.	COURT NO. 25	Order Dtd. 2022-02-21		CRMINAL MISC-2	(Seat No-15)
333	7929/2022	22.02.2022	WP (C) - 39860/2021	P K JENA	GENERAL		Order Dtd. 2021-12-22		WRITBRANCH-3	(Seat No-28)
334	7930/2022	22.02.2022	WP (C) - 9589/2016	S BISWAL	GENERAL		Order Dtd. 2016-09-07		WRITBRANCH-4	(Seat No-38)
335	7931/2022	22.02.2022	WP (C) - 18716/2017	P K MOHANTY	GENERAL		Order Dtd. 2021-11-24	13.12.21, 10.1.22, 12.1.22, 9.2.2022	WRITBRANCH-2	(Seat No-6)
336	7932/2022	22.02.2022	WP (C) - 4398/2022	CHHABI RANA	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No-6)
337	7933/2022	22.02.2022	ABLAP L- 15878/2021	R.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No-6)
338	7934/2022	22.02.2022	WP (C) - 12918	S K BEHERA	GENERAL		Order Dtd. 2022-02-08			(Seat

			/2018							No-6)
339	7935/2022	22.02.2022	WP (C) - 3511/2014	N K SATAPATHY	GENERAL		Order Dtd. 2019-03-26		WRIT BRANCH-4	(Seat No-27)
340	7936/2022	22.02.2022	WP (C) - 20387/2014	G C MOHANTY	GENERAL		Order Dtd. 2015-04-02		WRIT BRANCH-8	(Seat No-29)
341	7937/2022	22.02.2022	WPC (O AC) - 4740/2011	A K JATI	GENERAL		Order Dtd. 2022-02-14			(Seat No-29)
342	7938/2022	22.02.2022	WPC (O APC) - 299/2012	D N SAHOO	GENERAL		Order Dtd. 2022-02-18			(Seat No-29)
343	7939/2022	22.02.2022	TRP (C) - 444/2021	MANOJ KUMAR MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-02-22		M.J.C.	(Seat No-1)
344	7940/2022	22.02.2022	CRLMC - 3266/2019	M MISHRA	GENERAL		Order Dtd. 2021-12-23		CRIMINAL MISC-2	(Seat No-15)
345	7941/2022	22.02.2022	TRP (C) - 309/2021	K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No-15)
346	7942/2022	22.02.2022	TRP (C) -	R. K. BARIK	C.O.	COURT	Order Dtd. 2022-02-15			(Seat

6	2		161/2019			NO. 1				t No - 15)
347	7943/2022	22.02.2022	CRLMC - 337/2022	N C NANDA	GENERAL		Petition Annexure,		CRIMINAL MISC -2	(Seat No - 10)
348	7944/2022	22.02.2022	TRP (C) - 161/2019	J. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 10)
349	7945/2022	22.02.2022	WP (C) - 23687/2021	G. SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-21			(Seat No - 10)
350	7946/2022	22.02.2022	SAO-1/2015	N C SINHA	GENERAL		Order Dtd. 2016-05-20		SECOND APPEAL	(Seat No - 5)
351	7947/2022	22.02.2022	WP (C) - 6959/2009	TRILOCHAN BAG	C.O.	IN CHAMBERS	Order Dtd. 2022-02-16			(Seat No - 5)
352	7948/2022	22.02.2022	WP (C) - 88/2020	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-02-18		WRIT BRANCH-5	(Seat No - 47)
353	7949/2022	22.02.2022	RSA-328/2004	S BISWAL	GENERAL		Order Dtd. 2022-02-15			(Seat No - 47)
3	7950	22.02.	ABLAP	R.K.	C.O	COUR	Order Dtd.			(S

54	/2022	2022	L-1369/2022	MALLIK K	.	T NO. 9 OLD	2022-02-16			eat No - 47)
355	7951/2022	22.02.2022	TRP (C) - 51/2022	P.N.NA YAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-16		M.J.C.	(Seat No - 1)
356	7952/2022	22.02.2022	TRP (C) - 16/2022	A. K. NANDY	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 1)
357	7953/2022	22.02.2022	TRP (C) - 59/2022	R.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-18		M.J.C.	(Seat No - 1)
358	7954/2022	22.02.2022	CRLMC - 266/2019	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-18		CRIMINAL MISC -1	(Seat No - 8)
359	7955/2022	22.02.2022	CRLMC - 337/2016	SAMIR BARIK	C.O.	COURT NO. 3	Order Dtd. 2022-02-16			(Seat No - 8)
360	7956/2022	22.02.2022	ABLAP L- 945/2022	B M BHUYAN	GEN ERAL		Order Dtd. 2022-02-04			(Seat No - 8)
361	7957/2022	22.02.2022	CRLMC - 402/2016	R. K. SAHU	C.O.	COURT NO. 12	Order Dtd. 2022-02-18			(Seat No - 8)
362	7958/2022	22.02.2022	ABLAP L- 943/2022	B M BHUYAN	GEN ERAL		Order Dtd. 2022-02-04			(Seat No -

										8)
363	7959/2022	22.02.2022	CRLMC - 1028/2019	P. K. SWAIN	C.O.	DR (J)	Order Dtd. 2022-02-18		CRIMINAL MISC -3	(Seat No - 4)
364	7960/2022	22.02.2022	WP (C) - 1317/2022	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No - 4)
365	7961/2022	22.02.2022	CONTC - 7343/2021	N MAHARANA	GEN ERAL		Order Dtd. 2021-12-24			(Seat No - 4)
366	7962/2022	22.02.2022	ABLAP L- 10286/2021	A MOHANTY	GEN ERAL		Order Dtd. 2021-08-18		CRIMINAL MISC -3	(Seat No - 9)
367	7963/2022	22.02.2022	CRLMC - 2808/2019	BIKRAM BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-18		CRIMINAL MISC -3	(Seat No - 4)
368	7964/2022	22.02.2022	WP (C) - 9874/2005	SUNDAR A	GEN ERAL		Petition Annexure, Counter ,			(Seat No - 4)
369	7965/2022	22.02.2022	WP (C) - 4306/2022	C. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No - 4)
370	7966/2022	22.02.2022	WP (C) - 4307/2022	C. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No - 4)
371	7967/2022	22.02.2022	WP (C) - 4308/2022	C. K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No - 4)

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3 7 2	7968 /202 2	22.02. 2022	WP (C) - 4657/ 2022	D. D. MOHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2022-02-16			(S ea t No - 4)
3 7 3	7969 /202 2	22.02. 2022	WP (C) - 4722/ 2022	A. K. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 4)
3 7 4	7970 /202 2	22.02. 2022	ABLAP L- 13851 /2021	RAHUL SETHI	C.O .	COUR T NO. 1	Order Dtd. 2021-11-16			(S ea t No - 4)
3 7 5	7971 /202 2	22.02. 2022	BLAPL - 9981/ 2021	M. N. MOHANT Y	C.O .	COUR T NO. 23	Order Dtd. 2022-02-22			(S ea t No - 4)
3 7 6	7972 /202 2	22.02. 2022	OJC- 7519/ 1999	U P BAG	GEN ERA L		Order Dtd. 2016-12-09		WRIT BRAN CH-3	(S ea t No - 28)
3 7 7	7973 /202 2	22.02. 2022	WP (C) - 4801/ 2022	ASHOK KUMAR ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 28)
3 7 8	7974 /202 2	22.02. 2022	WP (C) - 40877 /2021	MANOJ KUMAR PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 28)
3 7 9	7975 /202 2	22.02. 2022	CONTC (CPC) - 415/2 017	UJJWAL A PRADEE P BAG	C.O .	COUR T NO. 1	Order Dtd. 2022-02-21			(S ea t No - 28

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380	7976/2022	22.02.2022	ABLAP L-2270/2020	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 28)
381	7977/2022	22.02.2022	ABLAP L-2336/2020	BIDYADHAR MANASINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-21			(Seat No - 28)
382	7978/2022	22.02.2022	CRLA-71/2008	R K MOHANTY	GENERAL		Order Dtd. 2008-11-26	15.2.2008, 8.9.2008	CRIMINAL APPEAL	(Seat No - 2)
383	7979/2022	22.02.2022	WPC (OAC) - 3322/2001	R K MOHANTY	GENERAL		Order Dtd. 2022-02-14			(Seat No - 2)
384	7980/2022	22.02.2022	CRLA-91/2022	BR MOHANTY	GENERAL		Order Dtd. 2022-02-14		CRIMINAL APPEAL	(Seat No - 3)
385	7981/2022	22.02.2022	ABLAP L-1214/2020	M K SWAIN	GENERAL		Order Dtd. 2022-02-11			(Seat No - 3)
386	7982/2022	22.02.2022	MACA-644/2020	D PRADHAN	GENERAL		Order Dtd. 2022-02-14			(Seat No - 3)
387	7983/2022	22.02.2022	OJC-14494/1999	D PRADHAN	GENERAL		Order Dtd. 2022-02-14			(Seat No - 3)
388	7984/2022	22.02.2022	WP (C) -	D PRADHAN	GENERAL		Order Dtd. 2022-02-10			(Seat No - 3)

8	2		1159/ 2022	N	L					t No - 3)
3 8 9	7985 /202 2	22.02. 2022	ABLAP L- 13855 /2021	H K DASH	GEN ERA L		Order Dtd. 2021-11-16			(S ea t No - 3)
3 9 0	7986 /202 2	22.02. 2022	CONTC - 545/2 022	D J NAYAK	GEN ERA L		Order Dtd. 2022-02-21			(S ea t No - 3)
3 9 1	7987 /202 2	22.02. 2022	CRLMC - 1938/ 2017	M K SWAIN	GEN ERA L		Entire Order	ARGUMENT, WS		(S ea t No - 3)
3 9 2	7988 /202 2	22.02. 2022	CRLMP - 1652/ 2021	P K SWAIN	GEN ERA L		Order Dtd. 2021-09-22			(S ea t No - 3)
3 9 3	7989 /202 2	22.02. 2022	ABLAP L- 876/2 022	N PANDA	GEN ERA L		Order Dtd. 2022-02-04			(S ea t No - 3)
3 9 4	7990 /202 2	22.02. 2022	CRLA- 343/2 021	BALARA M SINGH	C.O .	COUR T NO. 23	Order Dtd. 2022-02-21			(S ea t No - 3)
3 9 5	7991 /202 2	22.02. 2022	CRLRE V- 649/2 016	B R SENAPA TI	GEN ERA L		Misc.case	MUTATION SETTELMENT		(S ea t No - 3)
3 9 6	7992 /202 2	22.02. 2022	CRLA- 343/2 021	SRINIB AS MOHANT Y	C.O .	COUR T NO. 23	Order Dtd. 2022-02-21			(S ea t No - 3)
3	7993	22.02.	CRLRE	BYOMAK	C.O	COUR	Order Dtd.		CRIM	(S

9 7	/202 2	2022	V- 13/20 22	ESH TRIPAT HY	.	T NO. 6	2022-02-21		INAL REVI SION	ea t No - 4)
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